NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

Name (in Capital)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

2. CBHARGANI

S.No.

: 397/398

1- D. Tayalakhi

For Ak. Myllany al All

Represented by

Signature

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Count for Respondents D. DM

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ORDER

Counsel for petitioner present and was prepared to make submissions. Representing counsel for respondents present and stated the counsel on record could not attend before the Tribunal as he is away at Delhi. She prayed for time to make submissions. Time is enlarged at request. Put up on 23.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

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